

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 452 of 2020**

**IN THE MATTER OF:**

**Sushil Ansal**

**...Appellant**

**Versus**

**Ashok Tripathi & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Arun Kathpalia, Senior Advocate with  
Ms. Neeha Nagpal, Mr. Malak Bhat, Advocates**

**For Respondents:**

**Mr. Amar Pal, Ms. Devanshi Singh and Mr. Shohit  
chaudhary, Advocates**

**ORDER**

**(Through Virtual Mode)**

**12.06.2020**

I.A. filed by the learned counsel for Respondent No. 3 is taken on record.

List this appeal along with Interlocutory Application 'for Admission (After Notice)' on **24<sup>th</sup> June, 2020** at item No. 1.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Justice Anant Bijay Singh ]  
Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

/ns/RR/